

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: MAY 29, 2012

No. 1473 /DR(S)/2012

Sri **Ram Bilas Prasad**, Additional Civil Judge, Junior Division, Pratapgarh is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Pratapgarh vice Smt. Sangita Kumari.

No. 1474 /DR(S)/2012

Smt. **Sangita Kumari**, Judicial Magistrate, First Class, Pratapgarh to be Civil Judge, Junior Division, Pratapgarh vice Sri Awadhesh Kumar Singh.

No. 1475 /DR(S)/2012

Sri **Awadhesh Kumar Singh**, Civil Judge, Junior Division, Pratapgarh is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Sri Siyaram Chaurasia.

No. 1476 /DR(S)/2012

Sri **Siyaram Chaurasia**, Judicial Magistrate, First Class, Budaun to be Addition Civil Judge, Junior Division, Budaun.

No. 1477 /DR(S)/2012

Sri **Shailendra Kumar Verma**, Additional Civil Judge, Junior Division, Budaun is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Sri Manoj Kumar Singh-II.

No. 1478 /DR(S)/2012

Sri **Manoj Kumar Singh-II**, Judicial Magistrate, First Class, Budaun to be Civil Judge, Junior Division, Budaun vice Sri Parmeshwar Prasad.

No. 1479 /DR(S)/2012

Sri **Parmeshwar Prasad**, Civil Judge, Junior Division, Budaun to be Civil Judge, Junior Division, Shrawasti at Bhinga vice Sri Anil Kumar-VII.

No. 1480 /DR(S)/2012

Sri **Anil Kumar-VII**, Civil Judge, Junior Division, Shrawasti at Bhinga to be Additional Civil Judge, Junior Division, Budaun.

No. 1481 /DR(S)/2012

Sushri **Alaka Yadav**, Additional Civil Judge, Junior Division, Basti is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Atul Chaudhary.

No. 1482 /DR(S)/2012

Sri **Atul Chaudhary**, Judicial Magistrate, First Class, Basti to be Civil Judge, Junior Division, Khalilabad sitting at Basti vice Sri Surendra Kumar Rai.

No. 1483 /DR(S)/2012

Sri **Surendra Kumar Rai**, Civil Judge, Junior Division, Khalilabad sitting at Basti is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Manoj Upadhyaya.

No. 1484 /DR(S)/2012

Sri **Manoj Upadhyaya**, Judicial Magistrate, First Class, Basti to be Additional Civil Judge, Junior Division, Etah.

No. 1485 /DR(S)/2012

Smt. **Richa Walia**, Additional Civil Judge, Junior Division, Basti to be Additional Civil Judge, Junior Division, Etah.

No. 1486 /DR(S)/2012

Sri **Indra Jeet Singh**, Additional Civil Judge, Junior Division, Budaun to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1487 /DR(S)/2012

Sri **Neeraj Kumar Bakshi**, Additional Civil Judge, Junior Division, Farrukhabad to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1488 /DR(S)/2012

Smt. **Neelima Singh**, Additional Civil Judge, Junior Division, Ramabai Nagar (Kanpur Dehat) to be Additional Civil Judge, Junior Division, Allahabad.

No. 1489 /DR(S)/2012

Sri **Ratnesh Deep Kamal Anand**, Judicial Magistrate, First Class, Siddharthnagar to be Civil Judge, Junior Division, Siddharthnagar vice Sri Surendra Singh.

No. 1490 /DR(S)/2012

Sri **Surendra Singh**, Civil Judge, Junior Division, Siddharthnagar is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kannauj vice Smt. Suneeta Sharma.

No. 1491 /DR(S)/2012

Smt. **Suneeta Sharma**, Judicial Magistrate, First Class, Kannauj to be Additional Civil Judge, Junior Division, Ramabai Nagar (Kanpur Dehat).

BY ORDER OF THE COURT.

sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 230/DR(S)/2012 Dated: Allahabad : May 29, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Allahabad, Azamgarh, Basti, Budaun, Etah, Farrukhabad, Kannauj, Pratapgarh, Ramabai Nagar (Kanpur Dehat), Shrawasti at Bhinga & Siddharthnagar (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Allahabad, Azamgarh, Basti, Budaun, Etah, Farrukhabad, Kannauj, Pratapgarh, Ramabai Nagar (Kanpur Dehat), Shrawasti at Bhinga & Siddharthnagar (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)